

Navy to the security of India, necessary measures will be taken to protect our interests.

PRIME MINISTER'S NAME

786. SHRI D. L. SEN GUPTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Calcutta Station of the All India Radio broadcast Prime Minister's name as 'Indira Nehru' in the Bengali News Bulletin at 1.00 P.M. on 1st May 1967; and

(b) if so, whether it was done with the consent and approval of the Prime Minister?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir.

(b) Does not arise.

PAK. MICRO-WAVE TELECOMMUNICATION CHANNELS THROUGH NEPAL

787. SHRI N. R. MUNISWAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Nepalese Government have permitted Pakistan to establish micro-wave telecommunication channels linking East Pakistan with West Pakistan; and

(b) if so, whether such facility will put India in a disadvantageous position in the event of any future hostilities between India and Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) According to information available to Government, a Pakistani proposal to establish Microwave stations in Nepal designed to provide a telecommunication link between West and East Pakistan is under consideration of His Majesty's Government of Nepal.

(b) As the question involves relations between two sovereign Govern-

ments one of whom is a friendly neighbour, Government of India wish to make no comment on this issue. However, the security aspects of any such development are constantly under examination by the Government of India.

INDIAN DIPLOMAT IN DRUG RACKET

788. SHRI SURJIT SINGH

ATWAL:

SHRI V. V. RAMASWAMY:

SHRI R. P. KHAITAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a report published in the 'Hindustan Times' of May 22, 1967, alleging that a senior Indian diplomat was involved in a drug racket in London; and

(b) if so, whether Government have made any enquiry in the matter and what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) The Ministry of External Affairs is aware of the press report appearing in the 'Hindustan Times' of 22nd May 1967 and have made enquiries in the matter.

(b) Our enquiries have so far revealed that no diplomat, senior or junior, or any other official of the Indian High Commission, London is involved in a drug racket. Indian High Commission in London has already taken up with the British Government the matter of publication of incorrect reports in the papers.

ADVERTISEMENTS OVER ALL INDIA RADIO

789. SHRI SURJIT SINGH

ATWAL:

SHRI V. V. RAMASWAMY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state the time by when the decision regarding broadcasting advertisements over the All India Radio

will be implemented and on what lines?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): It is proposed to start Commercial Broadcasting as a pilot project from Bombay All India Radio Station with effect from 15th August 1967.

Details about the channels, rates, etc. are under consideration.

POPULARISATION OF TELEVISION

790. SHRI SURJIT SINGH ATWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the scheme formulated by Government to popularize T. V. in India?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): Television by itself is a very powerful and effective medium of mass communication. No separate scheme for popularising television is considered necessary or has been drawn up.

The Fourth Five-Year Plan of All India Radio, as approved by the Planning Commission, provides for the setting up of Television Stations at Bombay, Calcutta, Madras and Kanpur besides the expansion of Delhi TV Centre. Progress would, however, depend upon availability of funds and necessary foreign exchange required for the purpose.

DEPARTMENTS ATTACHED TO INFANTRY UNITS

791. SHRI M. RUTHNASWAMY: Will the Minister of DEFENCE be pleased to state whether the Intelligence, Movement Control, Education, Welfare Services in the Defence Department have training centres of their own or are these still attached to Infantry Units as in the British days?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): The Intelligence Corps and the Army

Education Corps have training centres of their own. There is no separate Corps for Movement Control or for Welfare in the Army. Officers, JCOs and ORs are drawn from various Arms and Services on extra regimental employment for Movement Control duties and they pick up their duties in the concerned Units or detachments. Similarly the 'A' staff at various H.Q. formations who also are drawn from various Arms and Services plan and execute welfare matters.

UAR CONSULATE IN BOMBAY

792. SHRI D. THENGARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that U.A.R. Consulate in Bombay will cease functioning from 1st July, 1967; and

(b) if so, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) Because of purely financial reasons, the UAR are closing practically all their Consulates including the one in Bombay.

ANTI-INDIA PROPAGANDA BY CHINESE

793. SHRI D. THENGARI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Chinese have continued their anti-India propaganda across 'Nathula' since November, 1965; and

(b) if so, the reaction of the Government of India thereto?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) The Chinese loudspeaker propaganda at Nathu La on the Sikkim-Tibet border has continued since it first started on 3rd July, 1966.

(b) Apart from lodging a protest with the Government of China, the